

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 63/11 CA 237/11 CA 146/12	IA 110/17 in TP 31/16	For filing Amended Application	397/ 398	Praveen Nallapophthula Vs Tele DNA Communications Pvt. Ltd. & Ors.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	N.k. Dilip M.G. Nanjappa Vivek. B. S.	Tatra Legal Respondents	Vivek BS
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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 110/17 and C.A 237/11 are also taken up today. Counsel for respondent requested further time to file application for amendment ^{for change of} under the provisions of law in C.A 237/11. For filing amendment copy in C.A 237/11. For hearing both the I.As list it finally along with main petition on 19/12/2017.


Member (T)


Member (J)